

OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

CIRCULAR

**Sub : Regarding Publishing/uploading of official communications etc. on social media.**

It has been noticed that some of the Court officials are in habit of publishing/uploading notings of files/minutes of the meetings/orders/official communications of this office on social media like Whatsapp, Facebook etc. without any official permission from the undersigned.

All the Court officials are hereby warned not to publish/upload notings of files/minutes of the meetings/orders/official communications on social media and in case any such publishing/uploading on social media is found in future, stern departmental action shall be initiated against the erring official(s).

  
(YASHWANT KUMAR)  
DISTRICT & SESSIONS JUDGE (WEST) N

No. 323 / 7587 - 7653 /Circular/Gaz./DJ West/2019 Dated, Delhi the 16/3/19

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Judicial Officers of West District, Tis Hazari Courts, Delhi to circulate the same amongst their staff members for immediate compliance.
3. The Branch Incharges/DDO, all the Branches of Wes District, Tis Hazari Courts, Delhi to circulate the same amongst all the staff members working under their control for immediate compliance.
4. The Reader to the undersigned.
5. The PS to the undersigned.
6. The Office of CMM, West District, Tis Hazari Courts, Delhi.
- ✓ 7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.

  
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